

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28202/2026 BLAPL/9575/2026	BINOD PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOUDH /1 /2025 DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) ST/0000054/2025
2	D-BLAPL/28204/2026 BLAPL/9576/2026	ANUBHABA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /207 /2026 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000397/2026
3	D-BLAPL/28209/2026 BLAPL/9577/2026	MUKESH SAHU @ MUKESH @ MUKTESH KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /148 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001067/2026
4	D-BLAPL/28215/2026 BLAPL/9578/2026	SK. MURSHID @ SK. MURSIK @ SK. MURSID @ SK. MURSIT VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI MODEL /330 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000726/2026
5	D-BLAPL/28226/2026 BLAPL/9579/2026	SUDHA @ SUDHANANDA SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /195 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anapali) GR/0001580/2026
6	D-BLAPL/28231/2026 BLAPL/9580/2026	ANWAR HUSSAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /105 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000315/2025
7	D-BLAPL/28237/2026 BLAPL/9581/2026	MUHAMMAD ASIF O VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000010/2026
8	D-BLAPL/28247/2026 BLAPL/9582/2026	PARIKHITA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /113 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000178/2026
9	D-BLAPL/27671/2026 BLAPL/9583/2026	AJIT KUMAR SAMANTASINGHAR VS STATE OF ODISHA	PRIYATOSH PARIDA VS	KHURDA MODEL /106 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000217/2026
10	D-BLAPL/27694/2026 BLAPL/9584/2026	TRILOCHAN PATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BHANJANAGAR /162 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000267/2026
11	D-BLAPL/27696/2026 BLAPL/9585/2026	SAMSHER @ SAMSER SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH SADAR /443 /2025 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000053/2025

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12	D-BLAPL/28262/2026 BLAPL/9586/2026	DINESWAR SARABU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /154 /2025 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000055/2025
13	D-BLAPL/27711/2026 BLAPL/9587/2026	SK MOSTAKIM VS STATE OF ODISHA	SOMANATH MITRA VS	BHUBANESWAR G.R.P.S. /43 /2026 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000173/2026
14	D-BLAPL/27724/2026 BLAPL/9588/2026	HEMANTA BEHERA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	BISOI /195 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001399/2025
15	D-BLAPL/27730/2026 BLAPL/9589/2026	KALIA NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000041/2026
16	D-BLAPL/28241/2026 BLAPL/9590/2026	MANDAL JANARDANA@M.JANARDHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	S.P.(CID-CRL),CUTTACK /16 /2019 S.D.J.M.,KHURDA(Khordha) GR/0001188/2019
17	D-BLAPL/27749/2026 BLAPL/9591/2026	SANJUKTA MUDRINGA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MUNIGUDA /94 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000074/2024
18	D-BLAPL/27822/2026 BLAPL/9592/2026	DEEPAK PRADHAN @ KALIA VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	KHURDA MODEL /317 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000100/2026
19	D-BLAPL/28248/2026 BLAPL/9593/2026	SHIVI KUMAR PATEL@SHIVI PATEL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /57 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000049/2026
20	D-BLAPL/27859/2026 BLAPL/9594/2026	SURESH BEHERA @ SILU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	MANIABANDHA /82 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000009/2024
21	D-BLAPL/27981/2026 BLAPL/9595/2026	ASHOK KUMAR PATRA VS STATE OF ODISHA	SUJATA JENA VS	CUTTACK SADAR /580 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001271/2026
22	D-BLAPL/28007/2026 BLAPL/9596/2026	SURAJ HATI @ TIKU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /186 /2024 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000383/2024
23	D-BLAPL/28243/2026	DILIP KUMAR SAHU@DILLIP	SANTOSH KUMAR MAHANTY	BADAGADA /328 /2026

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	BLAPL/9597/2026	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar
24	D-BLAPL/28041/2026	MUNA SETHI	BIJAY KUMAR BEHERA	GR/0000603/2026
	BLAPL/9598/2026	VS STATE OF ODISHA	VS	Maitri Vihar PS /107 /2025
25	D-BLAPL/28072/2026	CHINMAY @ CHINMAYA PRADHAN	BISWAJIT SAHOO	A.D.J.,BHUBANESWAR(Khordha)
	BLAPL/9599/2026	VS STATE OF ODISHA	VS	TR/0000139/2025
26	D-BLAPL/28245/2026	SUKUMAR RAY	BIJAY KUMAR BEHERA	ODAGAON /307 /2026
	BLAPL/9600/2026	VS STATE OF ODISHA	VS	J.M.F.C.,ODAGAON(Nayagarh)
27	D-BLAPL/28124/2026	PITAMBAR SARTI	PRASHANTA KUMAR NAYAK	GR/0000517/2026
	BLAPL/9601/2026	VS STATE OF ODISHA	VS	MOTU /79 /2025
28	D-BLAPL/28156/2026	JANMAJAYA BEHERA	ANAM CHARAN PANDA	A.D.J.,MALKANGIRI(Malkangiri)
	BLAPL/9602/2026	VS STATE OF ODISHA	VS	CT/0000105/2025
29	D-BLAPL/28164/2026	OM PRAKASH BAHADUR	BISWORANJAN SWAIN	/ /0
	BLAPL/9603/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, KANTABANJI(Balangir
30	D-BLAPL/23885/2026	PRASANNA KUMAR PATRA	TAPAN MISHRA	2(A)CC/0000005/2026
	BLAPL/9604/2026	VS STATE OF ODISHA	VS	/ /0
31	D-BLAPL/28166/2026	DEBARAJ BHOI	SANJIT MISHRA	SPECIAL JUDGE,PATNAGARH(Balangir)
	BLAPL/9605/2026	VS STATE OF ODISHA	VS	2(A)CC/0000005/2026
32	D-BLAPL/25571/2026	PAPU @ PRAVAKAR RANSINGH	SASANKA SEKHAR SATAPATHY	CHHEND /97 /2025
	BLAPL/9606/2026	VS STATE OF ODISHA	VS	2ND A.D.J.,ROURKELA(Sundargarh)
33	D-BLAPL/28277/2026	ABHIDHAN GOMANGO	SUSANTA KUMAR BARAL	ST/0000162/2025
	BLAPL/9607/2026	VS STATE OF ODISHA	VS	/ /0
34	D-BLAPL/28279/2026	SURENDRA KHEMUDU	SUSANTA KUMAR BARAL	J.M.F.C.,JEYPORE(Koraput)
	BLAPL/9608/2026	VS STATE OF ODISHA	VS	GR/0000180/2000

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35	D-BLAPL/28288/2026 BLAPL/9609/2026	STATE OF ODISHA GURMEET SINGH@VICKY SINGH VS	JAGABANDHU SAHU VS	Spl/0000033/2025 BARGARH /419 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0001138/2026
36	D-BLAPL/28290/2026 BLAPL/9610/2026	STATE OF ODISHA BABU NAIK VS	SUSANTA KUMAR BARAL VS	TIGIRIA /239 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000079/2026
37	D-BLAPL/28294/2026 BLAPL/9611/2026	STATE OF ODISHA BALARAM PATRO VS	LAMBODOR ACHARI VS	BHANJANAGAR /584 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001046/2026
38	D-BLAPL/28304/2026 BLAPL/9612/2026	STATE OF ODISHA RUPESH RAJGURU @ RUPESH RAYGURU VS	BIRENDRA KUMAR PARDHI VS	BANAPUR P.S. /258 /2026 PRINCIPAL MAGISTRATE CUM JUVENILE Juv.G.R./0000026/2026
39	D-BLAPL/26731/2026 BLAPL/9613/2026	STATE OF ODISHA VINOD KUMAR VS	AMIT SUJAT BISWAL VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000008/2025
40	D-BLAPL/26888/2026 BLAPL/9614/2026	STATE OF ODISHA ASWINI KUMAR ROUTA @ ASWINI KU ROUT VS	DEEPAK RANJAN PARIDA VS	BUGUDA /81 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000216/2026
41	D-BLAPL/26897/2026 BLAPL/9615/2026	STATE OF ODISHA ASWINI KUMAR ROUTA @ ASWINI KU. ROUT VS	DEEPAK RANJAN PARIDA VS	BUGUDA /82 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000217/2026
42	D-BLAPL/28305/2026 BLAPL/9616/2026	STATE OF ODISHA TUSHARKANTA @ TUSAR KUMAR PATRO VS	JITENDRA SAMANTARAY VS	GOPALPUR /213 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000700/2026
43	D-BLAPL/26958/2026 BLAPL/9617/2026	STATE OF ODISHA BHAJAMANA BHOI VS	SURYAKANTA DASH VS	BYREE /140 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000339/2025
44	D-BLAPL/27345/2026 BLAPL/9618/2026	STATE OF ODISHA BHAGABAN PRADHAN VS	BIKASH MISHRA VS	RANPUR /304 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000027/2026
45	D-BLAPL/28312/2026 BLAPL/9619/2026	STATE OF ODISHA SWAGAT BARDHAN VS	RAKESH KUMAR DAS VS	R.UDAYAGIRI /78 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000056/2024

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46	D-BLAPL/28188/2026 BLAPL/9620/2026	SANDEEP KUMAR VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	//0 SPECIAL JUDGE, KANTABANJI(Balangir) 2(A)CC/0000008/2026
47	D-BLAPL/28193/2026 BLAPL/9621/2026	RANJIT LUHA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000029/2026
48	D-BLAPL/28310/2026 BLAPL/9622/2026	PRITAM NAIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	JHARBANDH /65 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000020/2026
49	D-BLAPL/28199/2026 BLAPL/9623/2026	SACHIN SETHY VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /291 /2026 A.D.J.,ANGUL(Anugul) CT/0000184/2026
50	D-BLAPL/27165/2026 BLAPL/9624/2026	DEBASISH SHOME @ DEBASIS SOM VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /198 /2026 SPECIAL JUDGE (POCSO), BARIPADA(M) CT/0000038/2026
51	D-BLAPL/27234/2026 BLAPL/9625/2026	BULU KHILLA VS STATE OF ODISHA	SURYAKANTA DASH VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000073/2025
52	D-BLAPL/27252/2026 BLAPL/9626/2026	SUJAL CHOUDHURY VS STATE OF ODISHA	SURYAKANTA DASH VS	BALASORE TOWN /249 /2026 S.D.J.M.,BALASORE(Baleshwar) CT/0000692/2026
53	D-BLAPL/23488/2026 BLAPL/9627/2026	DEEPTI RANJAN DAS @ MUNA VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	PIPLI /157 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000013/2026
54	D-CMP/41789/2026 CMP/1595/2026	SANWARMAL MODI VS MEENA MODI	BIBHUTI BHUSAN MISHRA 2 VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK TS/0000225/1985
55	D-CMP/42930/2026 CMP/1596/2026	JAMI VENKATA SURYAPRABHA @ J.V.S PRABHA VS TARINI PRASAD NAYAK	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000018/2020
56	D-CMP/43165/2026 CMP/1597/2026	GOURANGA CHARAN PENTHOI VS SAMIR BISWAL	DILLIP KUMAR PRADHAN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh) CS/0002762/2021
57	D-CMP/44348/2026	PRUTHIRAJ PATTNAIK	PRABIN DAS	//

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	CMP/1598/2026	VS M/S. PHULCHAND AGARWALLA AND CO., TALCHER, ANUGOLA	VS	SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000094/2024
58	D-CMP/43257/2026 CMP/1599/2026	SUKANTA @ SUKANT KUMAR PRADHAN VS AJAY PRADHAN	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) TS/0000259/2001
59	D-CMP/42419/2026 CMP/1600/2026	ASHOK KUMAR AGRAWAL VS SITARAM AGRAWAL	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),BANAPUR(Khordha) CS/0000060/2023
60	D-CMP/43810/2026 CMP/1601/2026	AJIT KUMAR PATTNAIK VS PRADEEP KUMAR PATTNAIK	GYANALOKA MOHANTY VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamal) CS/0000049/2025
61	D-CMP/43674/2026 CMP/1602/2026	JAPFA COMFEED INDIA PVT. LTD., NEW DELHI VS M/S. NUTEE FEEDS PVT. LTD., BHUBANESWAR	HARIPAD MOHANTY VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR Arbitration Appeal/0000015/2023
62	D-CMP/43270/2026 CMP/1603/2026	SANJIB KUMAR MISHRA VS MONALISH MISHRA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000207/2021
63	D-CMP/44087/2026 CMP/1604/2026	BIBHU RANJAN SAHOO VS PRASANT KUMAR ROUT	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) EC/0000003/2024
64	D-CMP/43709/2026 CMP/1605/2026	DR. ASHOK KUMAR DAS VS STATE OF ODISHA	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALAPUR RFA/0000045/2025
65	D-CMP/44269/2026 CMP/1606/2026	RENUBALA BEHERA VS PRAKASH CHANDRA BEHERA	ASIT KUMAR JENA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara) CMA/0000023/2026
66	D-CMP/44089/2026 CMP/1607/2026	KANAKADURGA THAKURANI BIJE NIJIGAN, JAGATSINGHPUR VS NIRUPAMA MOHAPATRA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) TS/0000158/1998
67	D-CMP/44325/2026 CMP/1608/2026	SARANA DAS VS BABAJI CHARAN DAS @ BABAJI DAS	BHAGABAN MOHANTY VS	// A.D.J.,JAJPUR ROAD(Jajapur) Fao/0000017/2026
68	D-CONTC/43793/2026 CONTC/6428/2026	LAXMIDHAR CHOUDHURY VS	ADV. VS	// ()

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69	D-CONTC/42670/2026 CONTC/6429/2026	ASWATHY S., IAS JUDHISTIR MALLIK VS HEMANT SHARMA,I.A.S.	ADV VS	// // 0 //
70	D-CONTC/43809/2026 CONTC/6430/2026	SANYASI BEHERA VS ASWATHY S, IAS	JNANESH MOHANTY VS	// 0 //
71	D-CONTC/40913/2026 CONTC/6431/2026	BABULA PRADHAN VS UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FOREST(KL), ORISSA	ADV. VS	// 0 //
72	D-CONTC/44575/2026 CONTC/6432/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
73	D-CONTC/44511/2026 CONTC/6433/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, KHURDA	ADV. VS	// 0 //
74	D-CONTC/44538/2026 CONTC/6434/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
75	D-CONTC/44546/2026 CONTC/6435/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COLLECTOR, GANJAM	ADV. VS	// 0 //
76	D-CONTC/44526/2026 CONTC/6436/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE B.D.O., RAJNAGAR	ADV. VS	// 0 //
77	D-CONTC/44505/2026 CONTC/6437/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE B.D.O., MADANPUR, KALAHANDI	ADV. VS	// 0 //
78	D-CONTC/44481/2026 CONTC/6438/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, BALASORE	ADV. VS	// 0 //
79	D-CONTC/44487/2026 CONTC/6439/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, GANJAM	ADV. VS	// 0 //

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80	D-CONTC/44503/2026 CONTC/6440/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, CUTTACK	ADV. VS	// 0 //
81	D-CONTC/44484/2026 CONTC/6441/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE BLOCK DEVELOPMENT OFFICER ,CUTTACK	ADV. VS	// 0 //
82	D-CONTC/44493/2026 CONTC/6442/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, SUNDERGARH	ADV. VS	// 0 //
83	D-CONTC/44496/2026 CONTC/6443/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
84	D-CONTC/44547/2026 CONTC/6444/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COLLECTOR, DHENKANAL	ADV. VS	// 0 //
85	D-CONTC/44499/2026 CONTC/6445/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR, NAYAGARH	ADV. VS	// 0 //
86	D-CONTC/44483/2026 CONTC/6446/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT ,CUTTACK VS THE BDO, KARANJIA,MAYURBHANJ	ADV. VS	// 0 //
87	D-CONTC/44514/2026 CONTC/6447/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, PURI	ADV. VS	// 0 //
88	D-CONTC/44500/2026 CONTC/6448/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, RAYAGADA	ADV. VS	// 0 //
89	D-CONTC/44491/2026 CONTC/6449/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR,KANDHAMAL	ADV. VS	// 0 //
90	D-CONTC/44486/2026 CONTC/6450/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BALASORE	ADV. VS	// 0 //
91	D-CONTC/44498/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

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	CONTC/6451/2026	VS THE COLLECTOR, MAYURBHANJ	VS	0 //
92	D-CONTC/44480/2026 CONTC/6452/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR CUM DISTRICT MAGISTRATE, BARGARH	ADV. VS	// 0 //
93	D-CONTC/44494/2026 CONTC/6453/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, GANJAM	ADV. VS	// 0 //
94	D-CONTC/44509/2026 CONTC/6454/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR, CUTTACK	ADV. VS	// 0 //
95	D-CONTC/44518/2026 CONTC/6455/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR, JAGATSINGHPUR	ADV. VS	// 0 //
96	D-CONTC/44516/2026 CONTC/6456/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY , WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/44488/2026 CONTC/6457/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, MALKANGIRI	ADV. VS	// 0 //
98	D-CONTC/44523/2026 CONTC/6458/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/44545/2026 CONTC/6459/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, KEONJHAR	ADV. VS	// 0 //
100	D-CONTC/44537/2026 CONTC/6460/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK VS TAHASILDAR, ANGUL	ADV. VS	// 0 //
101	D-CONTC/44525/2026 CONTC/6461/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, JAJPUR	ADV. VS	// 0 //
102	D-CONTC/44539/2026 CONTC/6462/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/44507/2026 CONTC/6463/2026	THE COLLECTOR, BARGARH REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
104	D-CONTC/44502/2026 CONTC/6464/2026	THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT,ODISHA,BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
105	D-CONTC/44504/2026 CONTC/6465/2026	THE COLLECTOR, SUNDARGARH REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
106	D-CONTC/44501/2026 CONTC/6466/2026	THE COLLECTOR, KANDHAMAL REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
107	D-CONTC/44522/2026 CONTC/6467/2026	THE SECRETARY , WATER RESOURCES DEPARTMENT , BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
108	D-CONTC/44482/2026 CONTC/6468/2026	THE COLLECTOR, KHURDA REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
109	D-CONTC/44529/2026 CONTC/6469/2026	COLLECTOR, KEONJHAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
110	D-CONTC/44536/2026 CONTC/6470/2026	THE CHIEF ENGINEER AND BASIN MANAGER, KOLAB BASIN, KORAPUT REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
111	D-CONTC/44490/2026 CONTC/6471/2026	THE COLLECTOR-CUM-DISTRICT MAGISTRATE, CHHATRAPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
112	D-CONTC/44492/2026 CONTC/6472/2026	THE COLLECTOR, JHARSUGUDA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
113	D-CONTC/44512/2026 CONTC/6473/2026	THE COLLECTOR, RAYAGADA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
		THE COLLECTOR, BOUDH		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/44535/2026 CONTC/6474/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE BDO, DHARMAGARH	ADV. VS	// 0 //
115	D-CONTC/44497/2026 CONTC/6475/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
116	D-CONTC/44508/2026 CONTC/6476/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	ADV. VS	// 0 //
117	D-CONTC/44519/2026 CONTC/6477/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE PRINCIPAL SECRETARY,WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
118	D-CONTC/44533/2026 CONTC/6478/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
119	D-CONTC/43641/2026 CONTC/6479/2026	SANKARSAN MALLICK VS PROF. PRAVAT KUMAR ROUT, THE VICE CHANCELLOR OF THE (OUAT), BHUBANESWAR	ADV. VS	// 0 //
120	D-CONTC/44540/2026 CONTC/6480/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, BALASORE	ADV. VS	// 0 //
121	D-CONTC/44489/2026 CONTC/6481/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
122	D-CONTC/44528/2026 CONTC/6482/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR, JAGATSINGHPUR	ADV. VS	// 0 //
123	D-CONTC/44515/2026 CONTC/6483/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK VS COLLECTOR, DHENKANAL	ADV. VS	// 0 //
124	D-CONTC/44530/2026 CONTC/6484/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	ADV. VS	// 0 //
125	D-CONTC/44517/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6485/2026	VS	VS	0
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
126	D-CONTC/44051/2026	SHIV KUMAR SAHOO	ADV.	//
	CONTC/6486/2026	VS	VS	0
		SATYABRATA RAY, OAS		//
127	D-CONTC/44521/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/6487/2026	VS	VS	0
		THE BDO, TUMANKIRA		//
128	D-CONTC/44541/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/6488/2026	VS	VS	0
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
129	D-CONTC/44527/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/6489/2026	VS	VS	0
		THE COLLECTOR CUM DISTRICT PROJECT CO ORDINATOR AND CEO, SUBARNAPUR		//
130	D-CONTC/44532/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/6490/2026	VS	VS	0
		THE CHIEF ENGINEER, MINOR IRRIGATION, BHUBANESWAR		//
131	D-CONTC/44510/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/6491/2026	VS	VS	0
		THE COLLECTOR, BARGARH		//
132	D-CONTC/44485/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/6492/2026	VS	VS	0
		THE COLLECTOR, DHENKANAL		//
133	D-CONTC/44078/2026	MURALIDHAR SAHANI	ADV	//
	CONTC/6493/2026	VS	VS	0
		SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
134	D-CONTC/44495/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/6494/2026	VS	VS	0
		THE COLLECTOR, DHENKANAL.		//
135	D-CONTC/44079/2026	DURYADHAN MALLIK	SWAPNIL ROY	//
	CONTC/6495/2026	VS	VS	0
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
136	D-CONTC/44094/2026	DEBAKI BEHERA	BIRENDRA KUMAR PARDHI	//
	CONTC/6496/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/44629/2026 CONTC/6497/2026	VISHAL SINGH, IAS REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE CHIEF ENGINEER, POTTERY IRRIGATION, MALKANGIRI	ADV. VS	// // 0 //
138	D-CONTC/44124/2026 CONTC/6498/2026	AKSHYA KUMAR SATAPATHY@AKSHAYA KUMAR SATAPATHY VS JOGENDRA MAJHI, DEPUTY COMMISSIONER CUM A.O, ODA COURT, B.M.C., BHUBANESWAR	NITYABRATA BEHURIA VS	// 0 //
139	D-CONTC/44149/2026 CONTC/6499/2026	ASHOK KUMAR PATRO VS V.KEERTHI VASAN, IAS	ADV. VS	// 0 //
140	D-CONTC/44156/2026 CONTC/6500/2026	KALYANI DASH VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT., BHUBANESWAR	ADV. VS	// 0 //
141	D-CONTC/44162/2026 CONTC/6501/2026	HAREKRISHNA BEHERA VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
142	D-CONTC/21365/2026 CONTC/6502/2026	GOURI PRASAD DASH VS MANAS RANJAN TRIPATHY, TAHASILDAR,DARPAN	ADV. VS	// 0 //
143	D-CRLA/28037/2026 CRLA/871/2026	PRADEEP @ PRADEEPTA KUMAR ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /54 /2016 A.D.J.,ATHAGARH(Cuttack) ST/0000096/2025
144	D-CRLA/21801/2026 CRLA/872/2026	KIRAN MUKHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JAJPUR ROAD /278 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000063/2025
145	D-CRLA/23665/2026 CRLA/873/2026	CHANDASEKHAR BAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAJNAGAR /588 /2023 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000079/2023
146	D-CRLA/28350/2026 CRLA/874/2026	DURGA PRASAD SAHU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR VIGILANCE /33 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000001/2009
147	D-CRLA/26575/2026 CRLA/875/2026	HEMANTA @ RAJ KUMAR PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LAHUNIPADA /138 /2018 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000108/2018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLA/28447/2026 CRLA/876/2026	SOUMYA RANJAN JENA VS STATE OF ODISHA	TRILOCHAN NANDA VS	DHARMASALA /20 /2016 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000006/2016
149	D-CRLA/26735/2026 CRLA/877/2026	JADUMANI DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHOUDWAR /95 /2015 PRESIDING OFFICER, DESIGNATED CO ST/0000288/2022
150	D-CRLA/27840/2026 CRLA/878/2026	KHIRABANDHU RANA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /116 /2025 DISTRICT & SESIONS JUDGE,,JEYPORE TR/0000067/2025
151	D-CRLLP/15540/2026 CRLLP/56/2026	STATE OF ODISHA VS PURNA CHANDRA DAS	UDIT RANJAN JENA, A.G.A. VS	BARIPADA TOWN /1056 /2022 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000164/2022
152	D-CRLLP/17174/2026 CRLLP/57/2026	STATE OF ODISHA VS BHARAT NAIK	UDIT RANJAN JENA, A.G.A. VS	TARASINGI /37 /2021 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000036/2021
153	D-CRLLP/19217/2026 CRLLP/58/2026	STATE OF ODISHA VS SOMANATH JENA	UDIT RANJAN JENA, A.G.A. VS	NAYAPALLI P.S. /477 /2021 A.D.J.,BHUBANESWAR(Khordha) TR/0000450/2021
154	D-CRLMA/26616/2026 CRLMA/106/2026	RAJAT KUMAR CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPECIAL CRIME UNIT /14 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002644/2025
155	D-CRLMA/26618/2026 CRLMA/107/2026	RAJAT KUMAR CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPECIAL CRIME UNIT /14 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002644/2025
156	D-CRLMC/27808/2026 CRLMC/3401/2026	BABURAM BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALIAPAL /327 /2026 J.M.F.C.,BASTA(Baleshwar) CT/0000903/2026
157	D-CRLMC/28010/2026 CRLMC/3402/2026	RABINDRA SETHY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	GOPALPUR /450 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001535/2026
158	D-CRLMC/28287/2026 CRLMC/3403/2026	JAGA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /127 /2019 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000063/2019
159	D-CRLMC/28355/2026	SURESH CHANDRA KHUNTIA	SMRUTI RANJAN ROUT	MADHUPATNA /202 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3404/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000001/2025
160	D-CRLMC/26980/2026 CRLMC/3405/2026	LALAT KESHARI ACHARYA VS STATE OF ODISHA	DURGA PRASANA DAS VS	LAXMISAGAR P.S. /241 /2019 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0003912/2019
161	D-CRLMC/27718/2026 CRLMC/3406/2026	PANCHANAN MALLIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	REMUNA /27 /2021 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000134/2021
162	D-CRLMC/27772/2026 CRLMC/3407/2026	AKSHAYA KUMAR NAMDEO @ DILA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /278 /2014 ASST SESSIONS JUDGE, JHARSGUDA(Jharsa) ST/0000067/2015
163	D-CRLMC/27188/2026 CRLMC/3408/2026	DIPTYMAYEE KAR VS STATE OF ODISHA	PREM KUMAR DAS VS	CHANDAKA P.S. /49 /2021 A.D.J.,BHUBANESWAR(Khordha) TR/0000216/2026
164	D-CRLMC/26983/2026 CRLMC/3409/2026	K.BABULA REDY@KARNAMU BABULA REDDY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /26 /2017 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000028/2017
165	D-CRLMC/27364/2026 CRLMC/3410/2026	ABHIMANYU NAIK @ ABHI NAIK VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BARAMBA /115 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000167/2025
166	D-CRLMC/28088/2026 CRLMC/3411/2026	MILLON AGRO ENGG. WORKS, DUNGURIPALI, SONEPUR VS STATE OF ODISHA	TIKERAM MEHER VS	/ /0 GRAM NYAYADHISH, DUNGURIPALI(S) ICC/0000009/2020
167	D-CRLMC/27803/2026 CRLMC/3412/2026	JAGANNATH PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /26 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000106/2022
168	D-CRLMC/28028/2026 CRLMC/3413/2026	AJIT KUMAR SINGH VS STATE OF ODISHA	JAYDEEP PAL VS	GONDIA /480 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000781/2025
169	D-CRLMC/28092/2026 CRLMC/3414/2026	MILLON MOTORS AND AGRO ENGG. WORKS,DUNGURIPALI VS STATE OF ODISHA	TIKERAM MEHER VS	/ /0 GRAM NYAYADHISH, DUNGURIPALI(S) ICC/0000023/2015
170	D-CRLMC/27860/2026 CRLMC/3415/2026	ANIL HUIKA@ANILU VS	AMIT KUMAR SAHU VS	CHANDILI /179 /2020 NYAYADHIKARI G.N. /J.M.F.C,KOLNAR

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/28051/2026 CRLMC/3416/2026	STATE OF ODISHA SANTOSH KUMAR ACHARYA VS	RAJENDRA NARAYAN ROUT VS	GR/0000076/2020 BAIDYANATHPUR /60 /2020 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000430/2020
172	D-CRLMC/28131/2026 CRLMC/3417/2026	STATE OF ODISHA BHARAT KUMAR NAYAK VS	RAMAKANTA PANDA VS	BALASORE TOWN /22 /2021 S.D.J.M.,BALASORE(Baleshwar) CT/0000092/2021
173	D-CRLMC/28083/2026 CRLMC/3418/2026	STATE OF ODISHA MILLON MOTORS AND AGRO ENGG. WORKS, DUNGURIPALI, SONEPUR VS	TIKERAM MEHER VS	/ /0 GRAM NYAYADHISH, DUNGURIPALI(S
174	D-CRLMC/28353/2026 CRLMC/3419/2026	STATE OF ODISHA HUJU ORAM@HUJU KUJUR VS	BHARAT BHUSAN ROUTRAY VS	ICC/0000019/2015 CHANDIPOSH PS /100 /2026 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund
175	D-CRLMC/28087/2026 CRLMC/3420/2026	STATE OF ODISHA MILLON MOTORS AND AGRO ENGG. WORKS, DUNGURIPALI, SONEPUR VS	TIKERAM MEHER VS	GR/0000598/2026 / /0 GRAM NYAYADHISH, DUNGURIPALI(S
176	D-CRLMC/28490/2026 CRLMC/3421/2026	STATE OF ODISHA SOUMYA RANJAN SAMANTARAY VS	KARTIK CHANDRA TRIPATHY VS	ICC/0000021/2015 / /0 1ST A.D.J., CUTTACK(Cuttack)
177	D-CRLMC/27829/2026 CRLMC/3422/2026	STATE OF ODISHA SANTOSH KUMAR PANDA VS	JUGALA KISHORE PANDA VS	CRMC/0000061/2025 / /0 J.M.F.C,CUTTACK(Cuttack)
178	D-CRLMC/27178/2026 CRLMC/3423/2026	STATE OF ODISHA RABINDRA BEHERA VS	MANOJ KUMAR PANDA VS	ICC/0000644/2022 CUTTACK SADAR /185 /2012 J.M.F.C,CUTTACK(Cuttack)
179	D-CRLMC/28035/2026 CRLMC/3424/2026	STATE OF ODISHA MALAYA KUMARI PATI VS	PRAVASH CHANDRA JENA VS	GR/0001214/2012 / /0 S.D.M., BHANJANAGAR(Ganjam)
180	D-CRLMC/27550/2026 CRLMC/3425/2026	STATE OF ODISHA NAROTTAM KANHAR VS	SK. ZAFARULLA VS	MAINT CASE/0000011/2021 MANAMUNDA /91 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
181	D-CRLMP/26176/2026 CRLMP/1520/2026	STATE OF ODISHA PRIYADARSHINI PARIDA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	Spl/0000053/2024 / /0) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/26987/2026 CRLMP/1521/2026	LAXMI PRIYA MOHANTY VS STATE OF ODISHA	MANAS CHAND VS	/ /0 0 //
183	D-CRLMP/27265/2026 CRLMP/1522/2026	MAHENDRA BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	/ /0 0 //
184	D-CRLMP/28213/2026 CRLMP/1523/2026	PREM KUMAR MOTIWALA VS STATE OF ODISHA	B.B.CHAMPATIRAY VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0004114/2025
185	D-CRLMP/25418/2026 CRLMP/1524/2026	DINESH KUMAR PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	/ /0 0 //
186	D-CRLMP/26277/2026 CRLMP/1525/2026	SRIKANT KUMAR SAHU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /556 /2025 0 //
187	D-CRLMP/26280/2026 CRLMP/1526/2026	RAGHAB SIYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /97 /2023 0 //
188	D-CRLMP/26426/2026 CRLMP/1527/2026	VICTIM VS STATE OF ODISHA	SALYADU ANIL KUMAR DORA VS	/ /0 0 //
189	D-CRLMP/27005/2026 CRLMP/1528/2026	GITARANI BARIK VS THE STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /221 /2026 0 //
190	D-CRLMP/28289/2026 CRLMP/1529/2026	SANGEETA SINGH VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	KEONJHAR TOWN /124 /2020 0 //
191	D-CRLMP/28127/2026 CRLMP/1530/2026	SANJAY KUMAR SAHOO VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	/ / 0 //
192	D-CRLREV/28678/2026 CRLREV/709/2026	SANJAY PUHAN VS RATNAKAR PALAI	SOUMYA KANTA TRIPATHY VS	/ / A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000020/2024
193	D-FAO/43244/2026	BHASKAR SAHOO	KAPILA CHARAN NAYAK	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/962/2026	VS DIRECTOR, M/S. BOMBAY INTELIGENCE SOCIETY LTD.,BANGALORE,KARNATAKA	VS	COMNR.FOR EMPLOYEES COMP./ASST EC/0000374/2023
194	D-FAO/42446/2026 FAO/963/2026	M/S.ABILITY SERVICES PVT. LTD., DHENKANAL VS CHOUDHURI DHAL	UMESH CHANDRA MOHANTY VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000001/2024
195	D-FAO/44168/2026 FAO/964/2026	GOURANGA MOHARANA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000190/2025
196	D-FAO/44172/2026 FAO/965/2026	SIURUJMONI LOHAR VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000175/2025
197	D-FAO/44175/2026 FAO/966/2026	MAMINI GOUDA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000100/2025
198	D-FAO/44178/2026 FAO/967/2026	TANU PATRA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000158/2025
199	D-FAO/44180/2026 FAO/968/2026	SHIV URANW VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000027/2026
200	D-FAO/44395/2026 FAO/969/2026	JOGINDRA PRASAD JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000468/2012
201	D-MACA/38430/2026 MACA/911/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LIMITED,CUTTACK VS RUPAY MAJHI	ANAM ALI KHAN VS	// 3RD M.A.C.T.,BALASORE(Baleshwar) Mac/0000331/2018
202	D-MACA/42086/2026 MACA/912/2026	GOBINDA NAYAK VS SMRUTI RANJAN BEHERA	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,KENDRAPARA(Kendrapara) Mac/0000107/2021
203	D-MACA/41272/2025 MACA/913/2026	AKRUR SENAPATI VS BINOD KUMAR SENAPATI	KALPATARU PANIGRAHI VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000053/2024
204	D-MACA/42456/2026 MACA/914/2026	BHIMASEN SWAIN VS	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal)

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205	D-MACA/44367/2026 MACA/915/2026	RASANANDA PRADHAN RAME MADI VS PRASANT BALA	KARUNAKAR DAS VS	Mac/0000025/2019 // DISTRICT AND SESSIONS JUDGE,MALKA
206	D-MATA/43576/2026 MATA/313/2026	SUNIL KUMR RAY VS LALITA RAY	ASHOK KUMAR DAS VS	Mac/0000010/2023 // JUDGE FAMILY COURT,BHUBANESWAR
207	D-MATA/43589/2026 MATA/314/2026	AUROBIND MISHRA VS ANKEETA DASH	DEBA KUMAR RATH VS	CP/0000194/2024 // JUDGE FAMILY COURT,BHUBANESWAR
208	D-MATA/43686/2026 MATA/315/2026	BHAGYALAXMI MOHANTY @ MANI VS SANGRAM KESHARI ROUT	BASUDEV PUJARI VS	CP/0000855/2023 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
209	D-MATA/43604/2026 MATA/316/2026	AKHAYA KUMAR PARAMANIK VS SUDAM PATRA	BIJAYA KUMAR BEHERA 1 VS	CP/0000599/2018 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
210	D-MATA/43629/2026 MATA/317/2026	JENAMANI SANDHA VS ARATI BHAINSA	DEEPALI MAHAPATRA VS	CP/0000099/2023 // JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
211	D-RPFAM/43823/2026 RPFAM/254/2026	DEEPAK KUMAR PARIDA VS SUCHISMITA SAMAL	SAMVIT MOHANTY VS	CP/0000141/2025 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
212	D-RPFAM/44145/2026 RPFAM/255/2026	DEBIPRASANNA HAZRA @ HAJRA VS SUBHALAXMI SARKAR	BIPIN KUMAR NAYAK VS	Crp/0000053/2025 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
213	D-SAO/24442/2026 SAO/28/2026	CHINMAYEE PATTNAIK VS SANTILATA NAYAK	SOUMYA MISHRA VS	Crp/0000060/2025 // A.D.J.,UDALA(Mayurbhanj)
214	D-TRP(C)/43702/2026 TRP(C)/297/2026	ITISHREE SAHOO VS PRAVAT KUMAR SAHU	SANJAY KUMAR BEHERA VS	RFA/0000022/2025 // ADDL.CIVIL JUDGE(SD),TALCHER(Anugul)
215	D-WA/37560/2026 WA/1293/2026	MISSION DIRECTOR, NATIONAL HEALTH MISSION ,ODISHA , BHUBANESWAR VS MAMATA SUKLA	RAMDAS ACHARY VS	IA/0000001/2026 // ()

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216	D-WA/37885/2026 WA/1294/2026	STATE OF ODISHA VS SWARNAPRIYA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
217	D-WA/42985/2026 WA/1295/2026	STATE OF ODISHA VS ANIL KUMAR BURUDA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
218	D-WA/41245/2026 WA/1296/2026	INDRAMANI NAYAK VS STATE OF ODISHA	JUDHISTIR SAHOO VS	// 0 //
219	D-WA/43693/2026 WA/1297/2026	ANUSAYA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
220	D-WA/41178/2026 WA/1298/2026	STATE OF ODISHA VS SUSHIL KUMAR ROUT	SASWAT DAS,A.G.A VS	// 0 //
221	D-WP(C)/43992/2026 WP(C)/30418/2026	V. CHANDRASEKHAR RAJU VS V. RAGHUNATH RAJU	PRASHANTA KUMAR NAYAK VS	// 0 //
222	D-WP(C)/43583/2026 WP(C)/30419/2026	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
223	D-WP(C)/43746/2026 WP(C)/30420/2026	RAMACHANDRA PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
224	D-WP(C)/41229/2026 WP(C)/30421/2026	UDAYANARAYAN PANIGRAHI VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
225	D-WP(C)/43706/2026 WP(C)/30422/2026	BRUNDABATI NIAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
226	D-WP(C)/43996/2026 WP(C)/30423/2026	KHAGESWAR SAHOO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
227	D-WP(C)/43654/2026	DILIP BARIK	DEBIDUTTA MOHAPATRA	//

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	WP(C)/30424/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/42835/2026	DHARANIDHAR DAS	CHANDAN KUMAR SAHOO	//
	WP(C)/30425/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/43997/2026	UDAYA CHARAN NAYAK	SWAPNA KUMAR OJHA	//
	WP(C)/30426/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/41343/2026	MD. NAZIM HOSSAIN KHAN	RAJENDRA NARAYAN ROUT	//
	WP(C)/30427/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/44129/2026	PRADEEPTA KUMAR SAHOO	ITISHREE TRIPATHY	//
	WP(C)/30428/2026	VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
232	D-WP(C)/41386/2026	PRADEEP SAHANI	SAMEER KUMAR DAS	//
	WP(C)/30429/2026	VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	VS	0 //
233	D-WP(C)/44116/2026	NABAKISHORE SAHU	TRILOCHAN DASH	//
	WP(C)/30430/2026	VS THE COLLECTOR CUM DISTRICT ELECTORAL OFFICER,BHADRAK	VS	0 //
234	D-WP(C)/42984/2026	RANJAN KUMAR SAHOO	AJAYA KUMAR MOHARANA	//
	WP(C)/30431/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/41161/2026	BIJAY KUMAR MAHAPATRA	BISWAPRIYA KANUNGO	//
	WP(C)/30432/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/43970/2026	ARTABANDHU SAHOO	SUBRATA PANDA	//
	WP(C)/30433/2026	VS THE COLLECTOR OF DHENKANAL	VS	0 //
237	D-WP(C)/44131/2026	M/S. SHREE GURU AGENCY, CUTTACK	DAITARI BEHERA	//
	WP(C)/30434/2026	VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
238	D-WP(C)/43976/2026	BISWANATH JENA	ATUL TRIPATHY	//
	WP(C)/30435/2026	VS	VS	0

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239	D-WP(C)/41304/2026 WP(C)/30436/2026	STATE OF ODISHA RAIBARI BHUYAN VS	BISWAPRIYA KANUNGO VS	// // 0
240	D-WP(C)/44119/2026 WP(C)/30437/2026	STATE OF ODISHA MANJULA NAIK VS	TRILOCHAN DASH VS	// // 0
241	D-WP(C)/42606/2026 WP(C)/30438/2026	STATE OF ODISHA PURNIMA NAIK VS	BIKRAM CHANDRA GHADEI VS	// // 0
242	D-WP(C)/43724/2026 WP(C)/30439/2026	STATE OF ODISHA RENUKA MANJARI PANDA VS	AMIT PRASAD BOSE VS	// // 0
243	D-WP(C)/43093/2026 WP(C)/30440/2026	STATE OF ODISHA MAA LAXMI SHG, LUNIJHOLA, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0
244	D-WP(C)/42783/2026 WP(C)/30441/2026	STATE OF ORISSA PADMAN NAIK VS	MANAS KUMAR CHAND VS	// // 0
245	D-WP(C)/43748/2026 WP(C)/30442/2026	STATE OF ODISHA JAGANNATH MOHARANA VS	SOMANATH MISHRA VS	// // 0
246	D-WP(C)/43087/2026 WP(C)/30443/2026	THE CHIEF EXEEUTIVE OFFICER TATA POWER CENTRAL ODISHA, DISTRIBUTION LTD, (TPCODL),KHURDA BABAJI CHARAN BISWAL VS	DR. JITENDRA KUMAR LENKA VS	// // 0
247	D-WP(C)/43656/2026 WP(C)/30444/2026	STATE OF ODISHA L. JYOTI CHOUDHURY VS	DEBIDUTTA MOHAPATRA VS	// // 0
248	D-WP(C)/43278/2026 WP(C)/30445/2026	STATE OF ODISHA PRIYANKA NAYAK VS	SUSANTA KUMAR LENKA VS	// // 0
249	D-WP(C)/43712/2026 WP(C)/30446/2026	STATE OF ODISHA LAXMAN KUMAR MAHANTA VS	UPENDRA KUMAR SAMAL VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/43648/2026 WP(C)/30447/2026	RABI BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
251	D-WP(C)/43467/2026 WP(C)/30448/2026	PRAMILA SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
252	D-WP(C)/44047/2026 WP(C)/30449/2026	KISHOR CHANDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
253	D-WP(C)/43463/2026 WP(C)/30450/2026	SITA NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
254	D-WP(C)/44048/2026 WP(C)/30451/2026	PARAMESWARA DHAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
255	D-WP(C)/43653/2026 WP(C)/30452/2026	SOMANATH SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
256	D-WP(C)/44049/2026 WP(C)/30453/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
257	D-WP(C)/40843/2026 WP(C)/30454/2026	SAHENAJ BEGUM @ SAHENAZ BEGUM VS M/S.TULASI ENTERPRISERS, CUTTACK	SASHIBHUSAN DAS VS	// 0 //
258	D-WP(C)/43755/2026 WP(C)/30455/2026	MURALIDHAR NAIK VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
259	D-WP(C)/43798/2026 WP(C)/30456/2026	DEBAKI NAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
260	D-WP(C)/44113/2026 WP(C)/30457/2026	SHAHAD KAUR VS STATE OF ODISHA	KANANBALA ROYCHOUDHURY VS	// 0 //
261	D-WP(C)/43891/2026	RAJA KISHOR MISHRA	LAXMIKANTA MOHANTY	//

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	WP(C)/30458/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/44132/2026	CHITTARANJAN DAS	SANGRAM JENA	//
	WP(C)/30459/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/44478/2026	TRILOCHANA KANDU	OMKAR PANDA	//
	WP(C)/30460/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/44138/2026	HEMANTA KUMAR PAIKRAY	SANGRAM JENA	//
	WP(C)/30461/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/43802/2026	LADURA KHADIA @ LADARA KHADIA	PABITRA KUMAR NAYAK	//
	WP(C)/30462/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/30797/2026	BHABANI RANI MAHANTA	RAMA CHANDRA JENA	//
	WP(C)/30463/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/43376/2026	PARIJATAMALA MAHANTA	SAILESH CHANDRA SAMANTARAY	//
	WP(C)/30464/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/43289/2026	M/S.SAND PEBBLES TOUR N TRAVELS(INDIA)PVT.LTD., BHUBANESWAR	BHABANI PRASAD MOHANTY	//
	WP(C)/30465/2026	VS THE CHIEF COMMNR. OF CGST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
269	D-WP(C)/33612/2026	BISWANATH MISHRA	ANURAG PATI	//
	WP(C)/30466/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/43979/2026	SANDHYARANI DASH	JYOTI RANJAN KHUNTIA	//
	WP(C)/30467/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/43847/2026	MANAGING COMMITTEE OF BABA PURNA CHANDRA HIGH SCHOOL, KARAGAM, KARAGAM	KUNRAKANTA PAISWAIN	//
	WP(C)/30468/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/44014/2026	DR.SUBHASMITA NAYAK	BINI MISHRA	//
	WP(C)/30469/2026	VS	VS	0

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273	D-WP(C)/43332/2026 WP(C)/30470/2026	THE AUTHORISED OFFICER, INDIAN OVERSEAS BANK, BHUBANESWAR SAILABALA PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // 0 //
274	D-WP(C)/38360/2026 WP(C)/30471/2026	SANGITA PRIYADARSHINI LENKA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
275	D-WP(C)/43842/2026 WP(C)/30472/2026	MANAGING COMMITTEE OF DIVYA HRIDAY GIRLS HIGH SCHOOL, NABARANGPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
276	D-WP(C)/43971/2026 WP(C)/30473/2026	PRITILATA PARIDA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
277	D-WP(C)/43333/2026 WP(C)/30474/2026	SARASWATI NAYAK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
278	D-WP(C)/39522/2026 WP(C)/30475/2026	SASMITA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
279	D-WP(C)/44012/2026 WP(C)/30476/2026	PRAVAKAR NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
280	D-WP(C)/44039/2026 WP(C)/30477/2026	BISHNU PRASAD PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
281	D-WP(C)/44040/2026 WP(C)/30478/2026	CHITRASEN MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
282	D-WP(C)/39931/2026 WP(C)/30479/2026	CHINMAYEE PANDA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
283	D-WP(C)/41521/2026 WP(C)/30480/2026	JADUMANI PATRA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //

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284	D-WP(C)/44041/2026 WP(C)/30481/2026	SITA TUDU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
285	D-WP(C)/44038/2026 WP(C)/30482/2026	DILESWAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
286	D-WP(C)/40201/2026 WP(C)/30483/2026	SASMITA MUKHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
287	D-WP(C)/44043/2026 WP(C)/30484/2026	KAJAL BASKEY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
288	D-WP(C)/44140/2026 WP(C)/30485/2026	BRAJA BIHARI SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
289	D-WP(C)/40197/2026 WP(C)/30486/2026	SMARANIKA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
290	D-WP(C)/44144/2026 WP(C)/30487/2026	MURALIDHAR KARAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
291	D-WP(C)/44436/2026 WP(C)/30488/2026	BIPIN BIHARI MOHANTY VS STATE OF ODISHA	AMRUT BARAL VS	// 0 //
292	D-WP(C)/43438/2026 WP(C)/30489/2026	LIPINA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //
293	D-WP(C)/44044/2026 WP(C)/30490/2026	JITENDRA KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
294	D-WP(C)/40719/2026 WP(C)/30491/2026	AKSHAYA KUMAR PATTNAIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
295	D-WP(C)/44045/2026	MITHUN BEHERA	PRADEEP KUMAR MAHAPATRA	//

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	WP(C)/30492/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/44202/2026 WP(C)/30493/2026	KISHORE KUMAR AGARWAL VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
297	D-WP(C)/40677/2026 WP(C)/30494/2026	ASHOK KUMAR RATH VS GOVT OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
298	D-WP(C)/42957/2026 WP(C)/30495/2026	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
299	D-WP(C)/44242/2026 WP(C)/30496/2026	NRUSINGHA NARAYAN MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
300	D-WP(C)/44243/2026 WP(C)/30497/2026	SANJUKTA MAHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
301	D-WP(C)/44475/2026 WP(C)/30498/2026	BAIDYANATH INSTITUTE OF PHARMACEUTICAL SCIENCES, BHAWANIPATANA, KOLABATA VS STATE OF ODISHA	SUBARAJA JENA (SR. ADV.) VS	// 0 //
302	D-WP(C)/43885/2026 WP(C)/30499/2026	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
303	D-WP(C)/43031/2026 WP(C)/30500/2026	NARESH KUMAR AGRAWAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
304	D-WP(C)/43117/2026 WP(C)/30501/2026	SUBHASISH SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
305	D-WP(C)/44467/2026 WP(C)/30502/2026	JIBAN JYOTI BARIK VS THE AUTHORIZED OFFICER, BANK OF INDIA, KHURDA	TANMAY MISHRA VS	// 0 //
306	D-WP(C)/41662/2026 WP(C)/30503/2026	UMESH CHANDRA PATRA VS	SIDDHARTH GOUTAM DAS VS	// 0

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307	D-WP(C)/43924/2026 WP(C)/30504/2026	STATE OF ODISHA DR.SHESANJALI PANDA VS	SANGRAM JENA VS	// // 0
308	D-WP(C)/43906/2026 WP(C)/30505/2026	STATE OF ODISHA AJAYA KUMAR ACHARYA VS	SANGRAM JENA VS	// // 0
309	D-WP(C)/44143/2026 WP(C)/30506/2026	STATE OF ODISHA SURESH CHANDRA AMAYANTA VS	SANGRAM JENA VS	// // 0
310	D-WP(C)/43914/2026 WP(C)/30507/2026	STATE OF ODISHA USHASI NAYAK VS	SANGRAM JENA VS	// // 0
311	D-WP(C)/43321/2026 WP(C)/30508/2026	STATE OF ODISHA PRABODH KUMAR BHUYAN VS	PRATEIK PARITA VS	// // 0
312	D-WP(C)/43329/2026 WP(C)/30509/2026	STATE OF ODISHA SAILA MUDULI VS	SRIKANTA KUMAR MOHAPATRA VS	// // 0
313	D-WP(C)/42781/2026 WP(C)/30510/2026	UNION OF INDIA DR.BIBHU PRASAD NAYAK VS	MANAS KUMAR CHAND VS	// // 0
314	D-WP(C)/44109/2026 WP(C)/30511/2026	STATE OF ODISHA SMRUTI SUDHA PATNAIK VS	SOMA PATNAIK VS	// // 0
315	D-WP(C)/44065/2026 WP(C)/30512/2026	STATE OF ODISHA LATIKA PANDA VS	DEBABRATA RATH VS	// // 0
316	D-WP(C)/43481/2026 WP(C)/30513/2026	STATE OF ODISHA DR.MIHIR KUMAR RAY VS	SARAT KUMAR GAJENDRA VS	// // 0
317	D-WP(C)/44117/2026 WP(C)/30514/2026	STATE OF ODISHA LAXMIPRIYA SATAPATHY VS	TRILOCHAN DASH VS	// // 0
		THE SUPERINTENDENT ENGINEER, TPNODL, JAJPUR		//

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318	D-WP(C)/44122/2026 WP(C)/30515/2026	LALITA BARIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
319	D-WP(C)/43732/2026 WP(C)/30516/2026	SANJAY KUMAR ACHARYA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
320	D-WP(C)/44387/2026 WP(C)/30517/2026	M/S. BIJAYA ENTERPRISES, CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
321	D-WP(C)/44123/2026 WP(C)/30518/2026	RADHESHYAM MAHAPATRO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
322	D-WP(C)/44125/2026 WP(C)/30519/2026	DAMODAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
323	D-WP(C)/44127/2026 WP(C)/30520/2026	RAJASHREE MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
324	D-WP(C)/38238/2026 WP(C)/30521/2026	RAMESH CH SAMAL VS SUPERINTENDING ENGINEER (ELECT) TPCODL, DHENKANAL	GANESH PRASAD SAMAL VS	// 0 //
325	D-WP(C)/44211/2026 WP(C)/30522/2026	DUARU SUNA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
326	D-WP(C)/44238/2026 WP(C)/30523/2026	JAGABANDHU SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
327	D-WP(C)/43404/2026 WP(C)/30524/2026	SOBHA NARAYAN CHAWDA VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SATYA SMRUTI MOHANTY VS	// 0 //
328	D-WP(C)/39096/2026 WP(C)/30525/2026	PARSURAM PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
329	D-WP(C)/43936/2026	PUSPALATA SARANGI	SANGRAM JENA	//

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	WP(C)/30526/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/44382/2026	JYOTSNAMAYEE SWAIN	SANGRAM JENA	//
	WP(C)/30527/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/44379/2026	MANAGING COMMITTEE OF PASCHIMA THAKURANI UPPER PRIMARY SCHOOL, BALASORE	SANGRAM JENA	//
	WP(C)/30528/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/44136/2026	SAGARIKA SAHOO	SANGRAM JENA	//
	WP(C)/30529/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/44384/2026	BISWANATH SETHI	SANGRAM JENA	//
	WP(C)/30530/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/43837/2026	AKSHAYA KUMAR PANDA	KUNAL KUMAR SWAIN	//
	WP(C)/30531/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/43845/2026	DILLIP KUMAR PATTNAYAK	SAMVIT MOHANTY	//
	WP(C)/30532/2026	VS DEPUTY DIRECTOR, CONSOLIDATION OF HOLDINGS, PURI	VS	0 //
336	D-WP(C)/43830/2026	URMILA SETHI	KUNAL KUMAR SWAIN	//
	WP(C)/30533/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/44593/2026	M/S MAA TARA TARINI STEELS, GANJAM	TUNA SAHU	//
	WP(C)/30534/2026	VS STATE BANK OF INDIA, BHUBANESWAR	VS	0 //
338	D-WP(C)/44067/2026	SANJAY KUMAR RANASINGH	SIDHARTH PARIDA	//
	WP(C)/30535/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/44582/2026	SWARAJ PATRI	SAMBIT KUMAR PATRI	//
	WP(C)/30536/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/41156/2026	SAROJINI RANA	BISWAPRIYA KANUNGO	//
	WP(C)/30537/2026	VS	VS	0

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341	D-WP(C)/44110/2026 WP(C)/30538/2026	STATE OF ODISHA CHITTARANJAN SAHOO VS	KALPATARU PANIGRAHI VS	// // 0
342	D-WP(C)/40264/2026 WP(C)/30539/2026	STATE OF ODISHA RAJENDRA KUMAR PATRA VS	SURYAKANTA DASH VS	// // 0
343	D-WP(C)/41001/2026 WP(C)/30540/2026	STATE OF ODISHA HARA PRIYA BISHOI VS	BISWAPRIYA KANUNGO VS	// // 0
344	D-WP(C)/39250/2026 WP(C)/30541/2026	STATE OF ODISHA NAROTTAM BARIHA VS	NIRANJAN PANDA VS	// // 0
345	D-WP(C)/42134/2026 WP(C)/30542/2026	STATE OF ODISHA SHAILABALA NAIK VS	SOURAV DAS VS	// // 0
346	D-WP(C)/41024/2026 WP(C)/30543/2026	STATE OF ODISHA JITENDRA KUMAR RANA VS	BIJAY KUMAR BEHERA VS	// // 0
347	D-WP(C)/42061/2026 WP(C)/30544/2026	STATE OF ODISHA UNION OF INDIA VS	DEEPAK GOCHHAYAT, CGC VS	// // 0
348	D-WP(C)/41158/2026 WP(C)/30545/2026	LAXMIDHAR PARIDA DHANESWAR NAYAK VS	BISWAPRIYA KANUNGO VS	// // 0
349	D-WP(C)/42389/2026 WP(C)/30546/2026	STATE OF ODISHA CHANDRABHANU MAHARATHY VS	PRAGYAN PARAMITA MOHANTY VS	// // 0
350	D-WP(C)/41150/2026 WP(C)/30547/2026	STATE OF ODISHA OSHA BEHERA VS	BISWAPRIYA KANUNGO VS	// // 0
351	D-WP(C)/42250/2026 WP(C)/30548/2026	STATE OF ODISHA M/S S. R. DYNAMICS, BHUBANESWAR VS	JIBAN JYOTI PRADHAN VS	// // 0
		THE ASST COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BBSR		//

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352	D-WP(C)/39383/2026 WP(C)/30549/2026	MINATI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
353	D-WP(C)/41689/2026 WP(C)/30550/2026	RANJIT MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
354	D-WP(C)/42509/2026 WP(C)/30551/2026	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
355	D-WP(C)/43323/2026 WP(C)/30552/2026	AJITAV NAYAK VS LIPIKA NAYAK	SARADA PRASAD DASH VS	// 0 //
356	D-WP(C)/43397/2026 WP(C)/30553/2026	OMM BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
357	D-WP(C)/41757/2026 WP(C)/30554/2026	SURYAKANTA KAR VS AXIS BANK LTD, KHURDA	PRAFULLA CHANDRA DAS VS	// 0 //
358	D-WP(C)/43261/2026 WP(C)/30555/2026	TILAMANI@MANA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
359	D-WP(C)/43450/2026 WP(C)/30556/2026	SATYABHAMA SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
360	D-WP(C)/43657/2026 WP(C)/30557/2026	BIPIN KUMAR SWAIN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
361	D-WP(C)/44097/2026 WP(C)/30558/2026	BIRABARA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
362	D-WP(C)/44253/2026 WP(C)/30559/2026	SUVASMITA PRIYADARSHANI ROUT VS THE ADDL. COMMISSIONER, SETTLEMENT REVISIONAL COURT NO 2, BHUBANESWAR, KHORDHA	BHAGABAN BEHERA VS	// 0 //
363	D-WP(C)/44101/2026	DR. RAJENDRA NARAYAN SAHU	SUBHADUTTA ROUTRAY	//

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	WP(C)/30560/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/43892/2026	AITI DEULAPADIA	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/30561/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/44174/2026	RASMITA PATRA	BHABANI PRASAD MOHANTY	//
	WP(C)/30562/2026	VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, DHENKANAL	VS	0 //
366	D-WP(C)/44374/2026	KRISHNA KUMARI DEI	SANGRAM JENA	//
	WP(C)/30563/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/43895/2026	SONIA KHILO@ SANIA KHILLO	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/30564/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/44176/2026	M/S TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	JYOTI RANJAN DEO	//
	WP(C)/30565/2026	VS RENUPRABHA MAHARANA	VS	0 //
369	D-WP(C)/43898/2026	DR.ASHUTOSH DASH	SANGRAM JENA	//
	WP(C)/30566/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/44177/2026	PRADOSH KUMAR ROUT	BHABANI PRASAD MOHANTY	//
	WP(C)/30567/2026	VS THE ASSISTANT COMMISSIONER OF STATE TAX, CUTTACK-II, CUTTACK	VS	0 //
371	D-WP(C)/44214/2026	SNEHALATA BEHERA	BHABANI PRASAD MOHANTY	//
	WP(C)/30568/2026	VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, DHENKANAL	VS	0 //
372	D-WP(C)/43899/2026	SAMARU DEULIAPADIAA @ SAMARU DEULAPADIA	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/30569/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/44217/2026	ARABINDA PAL	BHABANI PRASAD MOHANTY	//
	WP(C)/30570/2026	VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, DHENKANAL	VS	0 //
374	D-WP(C)/43816/2026	SUDHANSHU SEKHAR PANDA	DIPTI RANJAN BHOKTA	//
	WP(C)/30571/2026	VS	VS	0

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375	D-ABLAPL/27734/2026 ABLAPL/10803/2026	STATE OF ODISHA SHAMBHUNATH PATI VS	ABHISEK MOHANTY VS	// SINGLA /300 /2026 ()
376	D-ABLAPL/27757/2026 ABLAPL/10804/2026	STATE OF ODISHA SIPU MALLIK VS	PRIYA RANJAN SINGH VS	// RASOL /101 /2026 ()
377	D-ABLAPL/27765/2026 ABLAPL/10805/2026	STATE OF ODISHA RAJA @ RAJAN THANAPATI VS	LALIT SAHU VS	// BOLANGIR SADAR /187 /2025 ()
378	D-ABLAPL/27773/2026 ABLAPL/10806/2026	STATE OF ODISHA BABULI BEHERA VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /174 /2026 ()
379	D-ABLAPL/27791/2026 ABLAPL/10807/2026	STATE OF ODISHA TAKARA @ INJAMUL HAQ @ SK. IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// RAIRANGPUR TOWN /186 /2022 ()
380	D-ABLAPL/27824/2026 ABLAPL/10808/2026	STATE OF ODISHA SHUSANTA BEHERA VS	KARUNAKAR GAYA VS	// OUPADA /96 /2024 ()
381	D-ABLAPL/27796/2026 ABLAPL/10809/2026	STATE OF ODISHA SK. SOHEL VS	KEDAR CHANDRA BEHERA VS	// CANTONMENT ROAD /311 /2026 ()
382	D-ABLAPL/27863/2026 ABLAPL/10810/2026	STATE OF ODISHA JANAK RAJ PUTEL @ JANAKA PUTEL VS	SURYAKANTA DWIBEDI VS	// KANTABANJI /185 /2026 ()
383	D-ABLAPL/28130/2026 ABLAPL/10811/2026	STATE OF ODISHA AKSHYA KUMAR MANDAL VS	ASHOK KUMAR SAHOO VS	// MARINE PS AT JAMBO /176 /2026 ()
384	D-ABLAPL/26455/2026 ABLAPL/10812/2026	STATE OF ODISHA MIHIR KUMAR NAYAK VS	SAMARESH PATTNNAIK VS	// ERASAMA /254 /2026 ()
385	D-ABLAPL/28133/2026 ABLAPL/10813/2026	STATE OF ODISHA BHARAT CHANDRA SAHANI@BHARAT CH. SAHANI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// BADACHANA /452 /2024 () //

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386	D-ABLAPL/27864/2026 ABLAPL/10814/2026	SK. MUJAFAR @ SEK MUJAFAR HUSEN @ SK MUJAFAR HOSSEN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /26 /2025 () //
387	D-ABLAPL/28148/2026 ABLAPL/10815/2026	RAJENDRA KUMAR BARIK @ RAJU BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPRASAD /123 /2026 () //
388	D-ABLAPL/28151/2026 ABLAPL/10816/2026	SATYA @ SATYABRATA SAMANTASINGHAR VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /395 () //
389	D-ABLAPL/27002/2026 ABLAPL/10817/2026	MANAS RANJAN PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	/ /0 () //
390	D-ABLAPL/27923/2026 ABLAPL/10818/2026	SANGRAM SWAIN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	RAMBHA (KHALLIKOTE) /612 /2026 () //
391	D-ABLAPL/27142/2026 ABLAPL/10819/2026	BULLA @ PRAMOD @ PRADEEP KUMAR KHATUA VS STATE OF ODISHA	ARIJEET MISHRA VS	TIHIDI /255 /2016 () //
392	D-ABLAPL/27927/2026 ABLAPL/10820/2026	MD.SALIM @ CHANDU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DARGHA BAZAR /63 /2026 () //
393	D-ABLAPL/27930/2026 ABLAPL/10821/2026	DURYODHAN SAMANTARAY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	BALIPATNA /318 /2025 () //
394	D-ABLAPL/27466/2026 ABLAPL/10822/2026	AJAY POLEI VS STATE OF ODISHA	SISIRA PANIGRAHI VS	SAHID NAGAR P.S. /369 /2026 () //
395	D-ABLAPL/27706/2026 ABLAPL/10823/2026	BIKASH KUMAR MALIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
396	D-ABLAPL/27717/2026 ABLAPL/10824/2026	FAKIR SINGH@BUDHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARI RAMCHANDRAPUR /277 /2026 () //
397	D-ABLAPL/27726/2026	NIRANJAN GOUDA	NIRMAL KUMAR SWAIN	LAXMISAGAR P.S. /582 /2026

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	ABLAPL/10825/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/27965/2026 ABLAPL/10826/2026	AMIYA KUMAR DAS VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	JAGATSINGPUR /610 /2026 () //
399	D-ABLAPL/28026/2026 ABLAPL/10827/2026	SUDHESHNA SRICHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /573 /2026 () //
400	D-ABLAPL/28159/2026 ABLAPL/10828/2026	PANCHANAN BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAHABIROD /122 /2026 () //
401	D-ABLAPL/28056/2026 ABLAPL/10829/2026	BIJAYA KUMAR BARIK VS STATE OF ODISHA(VIG.)	DEBIDUTTA MOHAPATRA VS	CUTTACK VIGILANCE /2 /2026 () //
402	D-ABLAPL/28085/2026 ABLAPL/10830/2026	MURALIDHAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	/ /0 () //
403	D-ABLAPL/28173/2026 ABLAPL/10831/2026	SK. NAIM AKHTAR VS STATE OF ODISHA	MD. GOLAM MADANI VS	PURUNABAZAR /223 /2026 () //
404	D-ABLAPL/28186/2026 ABLAPL/10832/2026	RASHMI RANJAN BEHERA @ RINKU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /449 /2026 () //
405	D-ABLAPL/28198/2026 ABLAPL/10833/2026	ANANTA RAUTARAY VS STATE OF ODISHA	KEDAR CHANDRA NARENDRA VS	KHURDA SADAR /374 /2026 () //
406	D-ABLAPL/28102/2026 ABLAPL/10834/2026	SUNIT KUMAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	RASOL /135 /2026 () //
407	D-ABLAPL/28106/2026 ABLAPL/10835/2026	LAXMIKANTA MALLIK@BAPI MALLIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	REMUNA /24 /2025 () //
408	D-ABLAPL/28227/2026 ABLAPL/10836/2026	SWARNAPRAVA MOHAPATRA VS	PRAVASH CHANDRA JENA VS	KHURDA MODEL /476 /2026 ()

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409	D-ABLAPL/28118/2026 ABLAPL/10837/2026	STATE OF ODISHA RANJAN KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
410	D-ABLAPL/27442/2026 ABLAPL/10838/2026	STATE OF ODISHA PABITRA KUMAR PANDI@PABITRA PANDI VS	PARTHA SARATHI DAS VS	// KODALA /8 /2013 ()
411	D-ABLAPL/28228/2026 ABLAPL/10839/2026	STATE OF ODISHA NEPAL MALLIK VS	PRAVASH CHANDRA JENA VS	// / /0 ()
412	D-ABLAPL/27493/2026 ABLAPL/10840/2026	STATE OF ODISHA MD.SHADAAB @ MOHAMMED SHADAAB VS	KEDAR CHANDRA BEHERA VS	// CANTONMENT ROAD /311 /2026 ()
413	D-ABLAPL/28119/2026 ABLAPL/10841/2026	STATE OF ODISHA BIBHUTIBHUSAN RAY VS	MANORANJAN MISHRA VS	// KRUSHANANDAPUR /87 /2026 JMFC TIRTOL(Jagatsinghapur) GR/0000412/2026
414	D-ABLAPL/28121/2026 ABLAPL/10842/2026	STATE OF ODISHA ASUTOSH BHUYAN VS	MANORANJAN MISHRA VS	KRUSHANANDAPUR /87 /2026 JMFC TIRTOL(Jagatsinghapur) GR/0000412/2026
415	D-ABLAPL/28261/2026 ABLAPL/10843/2026	STATE OF ODISHA BASANTI GIRI VS	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /529 /2026 ()
416	D-ABLAPL/27514/2026 ABLAPL/10844/2026	STATE OF ODISHA RATIKANTA NAIK @ RATHIKANT NAIK VS	SALYADU ANIL KUMAR DORA VS	// KASHIPUR /90 /2026 ()
417	D-ABLAPL/28408/2026 ABLAPL/10845/2026	STATE OF ODISHA DEEPAK @ DIPAK KUMAR PANI VS	JITENDRA SAMANTARAY VS	// BARANGA /447 /2026 ()
418	D-ABLAPL/26952/2026 ABLAPL/10846/2026	STATE OF ODISHA MAHESWAR BEHERA VS	GURUPRASAD BEHERA VS	// GOPALPUR /107 /2026 ()
419	D-ABLAPL/28416/2026 ABLAPL/10847/2026	STATE OF ODISHA SANDEEP JATE VS	UMA SHANKAR PATEL VS	// J.M.F.C., BIRAMITRAPUR(Sundargarh) 2(A)CC/0000515/2026

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420	D-ABLAPL/28418/2026 ABLAPL/10848/2026	JITENDRA KUMAR SAHOO@JITENDRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	JAJPUR TOWN /439 /2026 () //
421	D-ABLAPL/28419/2026 ABLAPL/10849/2026	ARYAN NANDA@ARIYAN NANDA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	JAJPUR TOWN /439 /2026 () //
422	D-ABLAPL/28474/2026 ABLAPL/10850/2026	SANTOSH KUMAR PADHI @ PADHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOSANINUAGAM /354 /2026 () //
423	D-ABLAPL/28468/2026 ABLAPL/10851/2026	AJAY NAYAK VS STATE OF ODISHA	GOURAV DASH VS	PATTAMUNDAI MODEL /102 /2026 () //
424	D-ABLAPL/28165/2026 ABLAPL/10852/2026	DEBASIS PARIDA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /466 /2026 () //
425	D-ABLAPL/28266/2026 ABLAPL/10853/2026	SUBARNAMANI SETHI @ KUNI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /262 /2026 () //
426	D-ABLAPL/28268/2026 ABLAPL/10854/2026	SANTI SINGH @ CHANDRAKANT SETH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BRAJARAJNAGAR /193 /2026 () //